

channelised through the State Finance Development Corporations, are not being utilised properly. What is the machinery with the Central Government to see whether these funds which are provided, are utilised properly or not? We have seen it through our Parliamentary Committees and other official visits that these funds are not being properly utilised. What is the machinery with the Government to supervise and monitor the allocation and utilisation of funds?

SHRI K. V. THANGKABALU: We are regularly monitoring it with the State Governments. Our officials are visiting the States to verify it. With regard to State Finance Development Corporation, we have a share of 49 per cent in the Central Government. We have our own Directors and Joint Secretaries who do go to the States and verify and only then the funds are released without verification, we do not release the funds. If the hon. Member has any specific case in mind, I am prepared to have it checked up with the State Government. So far as we are concerned, we do not have any instance of that nature, particularly with Karnataka.

THE DEPUTY CHAIRMAN: Next question. Here I have a comment to make because Question Nos. 664, 665, 667, 669 and 674—all of them—deal with Kendriya Vidyalaya. I do not know what is going on and why similar questions have been admitted. Even the language is the same; the stand is the same. I am going to ask the people who are admitting questions. What is the whole idea? There is one Member who has asked three times the same question. So, I club all of them.

Recommendations of Kendriya Vidyalaya Review Committee

@*664. SHRI CHATURANAN MISHRA:†

SHRI SHIV CHARAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state what has been the fate of the recommendations made by the Kendriya Vidyalaya Sangathan Review Committee headed by Dr. B. D. Sharma which submitted its report more than six years ago?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग में उप-मंत्री) (कुमारी शैलजा) : कार्यान्वयन के लिए सिफारिशों की जांच मानव संसाधन विकास मंत्रालय के सचिव की अध्यक्षता के तहत अधिकार प्राप्त समिति द्वारा की गई थी। केन्द्रीय विद्यालय संगठन के शासी बोर्ड ने सितम्बर, 1993 में स्थिति की आगे पुनरीक्षा की और इस सम्बंध में बोर्ड द्वारा एक उप-समिति का गठन किया गया है।

Operation of select panels in KVS

@*665. SHRI J. S. RAJU:

SHRI KAILASH NARAIN SARANG:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan follows Government of India rules which govern preparation and operation of select panels for different categories of posts of Kendriya Vidyalayas, its regional and Headquarter Offices or has framed

The question was actually asked on the floor of the House by Shri Chaturanan Mishra.

(^Questions Nos. 664, 665 and 669 have been clubbed being the similar Questions,